

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 2196
TO BE ANSWERED ON 6TH MAY, 2016**

HOSPITALS FOR DISABLED

2196. SHRI DEVENDRA SINGH BHOLE:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government has proposed to set up special hospitals for differently abled persons;
- (b) if so, the details thereof along with the funds sanctioned/earmarked for the purpose, State/UT-wise; and
- (c) the time by which these projects are likely to be setup?

**ANSWER
THE MINISTER OF HEALTH AND FAMILY WELFARE
(SHRI JAGAT PRAKASH NADDA)**

(a) to (c): Health is a State Subject and it is the responsibility of the State Government to provide adequate health care facilities to all concerned.

As far as Central Government Hospital are concerned, they are providing treatment to all patients including persons with disability.